

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 152 of 2017 (SZ)**

Applicant(s)

Respondent(s)

M/s.Rajarajeshwari Dyeing Works  
Rep. by its Proprietor Mr.B.Malliah Raju  
No.57, First Cross, J.K.Puram Main Road  
Vinayaka Nagar,  
Adugodi Post, Bangalore 560030

The Member Secretary,  
Karnataka State Pollution Control Board  
Parisara Bhavana, 1<sup>st</sup> to 5<sup>th</sup> Floor,  
49, Church Street, Bangalore.

Legal Practitioners for Applicant(s)

Legal Practitioners for Respondents

M/s.V.Suthakar, K.S.Viswanathan,  
N.Ananthakavitha, T.Hemalatha,& M.Gopi

M/s.M.R.Gokul Krishnan

Note of the Registry	Orders of the Tribunal
Item No.29	<p>Date: 23<sup>rd</sup> August, 2017</p> <p>At the request of the learned counsel appearing for the applicant, post this application on 07.09.2017</p> <p>....., JM (Justice Dr. P. Jyothimani)</p> <p>.....,EM (Shri P.S. Rao)</p>

